

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

36. C.P. 3067/2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2024**

NAME OF THE PARTIES:- Promod S Munton And Ors
V/s
Jaya Hind Industries Ltd & Ors

Section: 241-242 of Companies Act, 2013

ORDER

C.P. 3067 of 2019

For the Petitioner : Adv. Sharad Bansal a/w Pooja Jhaveri,
Monali Solanki and vijaya Gupta

For the Respondent no. 1 : Adv. S. A. Gundecha

For the Respondent nos. 2 to 4 & 6 to 9 : Adv. Aishwaryajeeta Tawde

It has been pointed out that Respondent No. 5 has since died and reply on behalf of the Respondent No. 1 has been filed. Let reply, if any, on behalf of the rest of the Respondents be also filed within a period of three weeks from today by serving an advance copy on the other side at least two days before the next date of hearing. List this matter on **23.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)